#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA STARRED QUESTION NO. 61

START-UP VILLAGE ENTREPRENEURSHIP PROGRAMME

### TO BE ANSWERED ON 07.02.2019

### \*61. SHRI D.K. SURESH: SHRI NALIN KUMAR KATEEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to introduce Start-up Village Entrepreneurship Programme (SVEP) in the country and if so, the details thereof;
- (b) the objectives of the said programme;
- (c) whether the Government has set any guidelines and time-frame for the implementation of the said programme;
- (d) if so, the details thereof; and
- (e) the quantum of funds allocated for the said purpose by the Government?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a)to (e): A Statement is laid on the Table of the House.

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## STATEMENT (a) to (e) REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. \*61 TO BE ANSWERED ON 07.02.2019.

(a)to (e): The Ministry of Rural Development (MoRD) is implementing the Start-up Village Entrepreneurship Programme (SVEP), as a sub-scheme under Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM). The scheme was approved on 6<sup>th</sup> May, 2015.

The objective of the scheme is to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. Besides providing start-up capital, a cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) is set up to provide business support services to enterprises.

The Ministry has issued detailed guidelines for implementing the programme. Accordingly, States have to submit supplementary Annual Action Plans (AAPs) for identified blocks. Once approved, a Detailed Project Report (DPR) is prepared for the block which provides, among other things, the details regarding the potential number of enterprises to be formed over the 4-year project period.

As on 31<sup>st</sup> January 2019, AAPs have been approved for 153 blocks across 23 States. DPRs have been approved in 108 blocks in 19 states. As per the approved DPRs, 1.76 lakh enterprises are targeted for formation over a 4-year project period. As on 31<sup>st</sup> January, 2019 a total of 33,616 enterprises has been set up.

The details of funds released to the States are given in Annexure I.

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## <u>Annexure – I referred in reply of Lok Sabha Starred Question No. \*61 for answer on 07.02.2019 regarding Start-up Village Entrepreneurship Programme</u>

### Central Share released to States/UTs (Rs. in Lakhs)

No.	State	Funds Sanctioned	Central Share	Central Share Released*
1	Andhra Pradesh	4475.30	2685.18	1360.55
2	Bihar	6404.21	3842.53	1955.45
3	Chhattisgarh	3566.17	2139.70	1149.08
4	Gujarat	1617.20	970.32	727.74
5	Haryana	2907.90	1744.74	738.27
6	Jammu & Kashmir	931.09	837.98	628.49
7	Jharkhand	5733.06	3439.84	1733.80
8	Kerala	7582.08	4549.25	3411.93
9	Madhya Pradesh	4440.52	2664.31	1202.83
10	Maharashtra	1225.00	735.00	578.25
11	Manipur	30.00	27.00	27.00
12	Meghalaya	444.34	399.91	99.98
13	Mizoram	60.00	54.00	54.00
14	Nagaland	1112.37	1001.13	750.86
15	Odisha	4115.51	2457.31	952.22
16	Punjab	513.04	307.82	76.95
17	Rajasthan	2620.50	1572.30	714.47
18	Tamil Nadu	1018.40	611.04	152.76
19	Telangana	1254.12	752.47	591.39
20	Uttar Pradesh	3230.26	1938.16	820.81
21	West Bengal	3435.73	2061.44	825.30
		56,716.80	34,791.43	18,552.13

<sup>\*</sup>Up to 31st January, 2019